160

[श्री पीताम्बर दास]

भाई की, हंगर स्ट्राइक नहीं है। हर कोई ध्रेट नहीं है, वह उनका फास्ट है ग्रौर उसको 'फास्ट' समझ कर ही उस बारे में विचार करना चाहिए।

SHRI BHUPESH GUPTA : Sir, I should like to point out that 1 am very glad that he does not insist on this. When he is contradicted, he accepts these things. I may tell you, Sir, the Government is behaving in such a manner that Morarji Desai, who is politically a spent force is being helped to retrieve himself.

Sir, he is not so much interested in restoring peace as in retrieving his political position and the Government J is helping in that.

{Interruptions)

SHRI NIREN GHOSH : Sir, 1 am surprised at the so-called progressive Corfgress M.Ps. and fellow-travellers of Shri Bhupesh Gupta issuing a statement on the fast of Shri Morarji Desai that he is trying to retrieve his position and urging upon the Government not to dissolve the Assembly. Whether he is able to do so or not, that is another thing. Even the C.P.I. has issued a statement that the Assembly should not be dissolved. It is curious. That reveals their true colours.

{Interruptions)

MR. DEPUTY CHAIRMAN : Mr. Niren Ghosh and Mr. Panda, you do not have the floor now.

RESIGNATIONS OF SHRI M. VERO AND SHRI K. C. PANDA, MEMBERS OF PARLIAMENT

MR. DEPUTY CHAIRMAN : I have to inform Members that Shri M. Vero, a Member representing the State of Nagaland, has resigned his seat in the Rajya Sabha with effect from the 2nd March, 1974. I have also to inform that Shri K. C. Panda, a Member representing the State of Orissa, has resigned his seat in the Rajya Sabha with effect from the 14th March, 1974.

ANNOUNCEMENT *RE* GOVERNMENT BUSINESS FOR THE WEEK COMMENCING 18TH MARCH," 1974

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 18th March, 1974, will consist of:—

(1) Further discussion on the General Budget for 1974-75.

(2) Consideration and passing of the Gujarat State Legislature (Delegation of Powers) Bill, 1974.

(3) General Discussion on the Gujarat Budget for 1974-75.

(4) Consideration and return of the following Bills, as passed by the Lok Sabha:—

The Appropriation (Vote on Account)

Bill, 1974. The Railway Appropriation Bill, 1974. The Railway Appropriation (No.2) Bill, 1974.

The Railway Appropriate n (No. 3)

Bill, 1974. The

Appropriation Bill, 1974.

MR. DEPUTY CHAIRMAN : Yes, Mr. Bhupesh Gupta.

SHRI BHUPESH GUPTA (West Bengal): Sir, one very significant item is missing in the list of business, which has been announced for the next week. Sir, I think from tomorrow the Ministers and Chief